

DIVISION BENCH

ITEM NO.5

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.187/2024 IN CP (IB) NO.421/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	INDUSTRIAL AND COMMERCIAL BANK OF CHINA LIMITED V/S HIPAD TECHNOLOGY INDIA PVT LTD
UNDER SECTION	7 OF IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Shivanshu Kumar, Adv.

: For the Applicant/ Liquidator

ORDER

IA NO.187/2024

- 1. Ld. Counsel representing the Applicant/ Liquidator is present through VC, who seeks and is granted time to address the arguments.**
- 2. Let the matter be adjourned for hearing on 19th April, 2024.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

15th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*